

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **07.07.2021** at **10.30 A.M.**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R. SUCHARITHA, MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

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IA/MA/IBA/TCP/TCA/CP/CA No : CP/21/CHE/2021  
NAME OF PETITIONER : Resolve Asset Resolution Company Pvt. Ltd.  
NAME OF RESPONDENT : Roc, Coimbatore  
SECTION : Sec 252 Of CA 2013

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**ORDER**

Matter is called. There is no representation on behalf of the Petitioner.

List this matter on **13.08.2021** for appearance of the Petitioner.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)